

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2916
ANSWERED ON:08.12.2009
CONVICTS ON DEATH ROW
Reddy Shri Anantha Venkatarami

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of convicts lodged in various jails facing death penalty in the country at present;
- (b) the total number of mercy petitions pending with the Union Government; and
- (c) the time by which such mercy petitions are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): As on 31-12-2007, 308 convicts are lodged in various jails facing death penalty in the country.
- (b): 29 mercy petitions involving 52 death convicts are pending with the Union Government under Article 72 of the Constitution.
- (c): The power under Article 72 of the Constitution does not contain any limitation as to the time, in which the power conferred might be exercised.